

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2019.**

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.


SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocate for the Petitioner.
Advocate for the Respondent.

ORDER

Request for adjournment has been made by the ld. counsels for the parties.
At their request adjourned to 23.05.2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**